

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India for the year 1995-96, alongwith Audited Accounts under section 29 of the Life Insurance Corporation Act, 1956.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Life Insurance Corporation of India for the year 1995-96.

[Placed in Library. See No. LT 1222/96]

- (13) A copy of the Notification No.1 (Hindi and English versions) published in Gazette of India dated the 27th April, 1996 making certain amendments in the Sub-Regulations (i) and (ii) of Regulation 24 of the Reserve Bank of India General Regulations 1949, under sub-section (4) of section 58 of the Reserve bank of India Act, 1934.

[Placed in Library. See No. LT 1223/96]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT 1224/96]

- (15) A copy of the SEBI (Foreign Institutional Investors) amendment Regulations, 1996 (Hindi and English versions) published in Notification No. S.O.702(E) in Gazette of India dated the 9th October, 1996, under section 31 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. See No. LT 1225/96]

Annual Report alongwith Audited Accounts and Review on the working of the Sangeet Natak Akademi, New Delhi for 1994-95.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : Sir, on behalf of Shri S.R. Bommai, I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 1226/96]

Notification under sub-section (4) of section 124 of the Major Ports Act, 1963 etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : Sir, I beg to lay on the Table -

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (4) of section 124 of the Major Ports Act, 1963 :-
- (i) G.S.R. 433 (E) published in Gazette of India dated the 20th September, 1996 approving the Cochin Port Employees (Leave) Amendment Regulations, 1996.
- (ii) G.S.R. 434(E) published in Gazette of India dated the 20th September, 1996 approving the Mormugac Port Employees (Study Leave) Amendment Regulation, 1996.
- (iii) G.S.R. 446 (E) published in Gazette of India dated the 30th September, 1996 approving the Jawaharlal Nehru Port Trust Employees (Interest Subsidy on House Building Advance) Regulations, 1996.
- (iv) G.S.R. 447 (E) published in Gazette of India dated the 30th September, 1996 approving the Madras Port Trust Employees' (Classification Control and Appeal) (Amendment) Regulations, 1996.
- (v) G.S.R. 466(E) published in Gazette of India dated the 10th October, 1996 approving the Tuticorin Port Employees' (Classification, Control and Appeal) Second Amendment Regulations, 1996.
- (vi) G.S.R. 534 (E) published in Gazette of India dated the 22nd November, 1996 approving the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (vii) G.S.R. 494 (E) published in Gazette of India dated the 25th October, 1996 containing corrigendum to the Jawaharlal Nehru Port Trust Employees (Medical Attendance and Treatment) Regulations, 1993 published in Notification No. G.S.R. 10(E) dated the 7th January, 1994.
- (viii) G.S.R. 555 (E) published in Gazette of India dated the 4th December, 1996 containing corrigendum to the Madras Port Trust Employees (Reimbursement of Tuition Fees) Regulations, 1993 published